

of the Memorandum of Understanding between the Hindustan photo films Manufacturing Company Limited and the 4 Department of Heavy Industry for the year 1991-92 (Hindi and English versions).

[Placed in library See No L. T. 18731 92]

Notification vnder Maternity Benefit Act, 1961

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table a copy of the Maternity Benefit (Mines and Circus) Amendment Rules, 1992 (Hindi and English version) published in Notification No. G. S. R. 64 in gazette of India dated the 15 th February 1992 under sub - section (3) of section 28 of the Maternity Benefit Act, 1961. [placed in library See No. L. T. 1874/ 91]

13.15 hrs

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTION

Tenth Report

[English]

SHRI P. P. KALIAPERUMAL (Cuddalore) I beg to present the Tenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

13.151/2 hrs,

PUBLIC ACCOUNTS COMMITTEE NINETEENTH TWENTY FIRST, TWENTY- THIRD AND TWENTY FOURTH REPORTS

[Translation]

SHRI ATAL BIHARI VAJPAEE

(Lucknow): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

(i) Nine teenth Report Excesse sover voted Grants and Charged Appropriations (1988-89) and action taken on 11th Report (9th Lok Sabha) on Excesses over Voted Grants and Charged Appropriations (1987-88).

(ii) Twenty-first Report on action taken on 156th Report (8th Lok Sabha) on Imp ct of the Central Excise Duty conce ssions in respect of man-made fibres and yarn in the Budget 1988 on prices.

(iii) Twenty- third Report on Project Imports.

(iv) Twenty-fourth Report on Union Excise Duties- Short levy of duty due to misclassification- Prickly Heat powder- A cosmetic.

ESTIMATES COMMITTEE

Statement

13.16 hrs.

[English]

SHRI A. CHARLES (Trivandrum): I beg to lay the Table a a Statement (Hindi and English versions) showing action taken by the Government on the recommendations contained in Chapter 1 and final replies in respect of Chapter V of Ninth Report of Estimates Committee (Ninth Lok Sabha) on action taken by Government on the recommendations contained in the Sixty —Sixth Report (Eighth Lok Sabha) on the Ministry of Human Resource Development (Department of Education) - University Grants Commission.

13.16 1/2 hrs

COMMITTEE ON PETITIONS

Third Report

[English]

SHRIP. G. NARAYANAN (Gobichetti-

palayam) : I beg to present the Third Report (Hindi and English versions) of the Committee on Petitions.

13.17 hrs.

BUSINESS ADVISORY COMMITTEE

Fifteenth Report

[Translation]

DR. LAXMINARAYEN PANDEYA
(Mandsaur) : I beg to move:

"That this House do agree with the Fifteenth Report of the Business Advisory Committee presented to the House on the 28th April, 1992."

[English]

MR. DEPUTY SPEAKER: The question is:

"That this Houses do agree with the Fifteenth Report of the Business Advisory Committee presented to the House on the 28th April, 1992,"

The Motion was adopted

13.17 1/2 hrs.

MATTERS UNDER RULE 377

- (i) **Need for unmediate introduction of new eletronic telephone exchange of 2000 lines at Jalna**

[English]

SHRI ANKUSHRAO RAOSAHEB TOPE (Jalna) : In jalna City six months back the old system of cross Bar Telephone Exchange was introduced but now the system is not working at all. All the

phones are either dead or every phone required 4-5 minutes for the dial tone. In this Wway the whole telephone system in jalna has collapsed. Jalna being the commercial center of Maharashtra and as the Phones are not working properly the people are very much unhappy and angry. I being the M. P. of Jalna requested many times the Minister for replacement of the system by New Electronic Telephone Exchange of minimum 2000 lines. So, unless and until the old system of Cross bar telephone exchange is replaced by the Electronic Telephone Exchange, the system will not work. so, it is my earnest request to the Government to sanction and introduce immediately the new Electronic Telephone Exchange of 2000 lines at Jalna.

- (ii) **Need to Ensure Timely Distribution of Loans under Integrated Rural development Programme to Farmers and Youths of Sriganga Nagar district, Rajasthan.**

[Translation]

SHRI BIRBAL (Ganganagar) : Sir Ganganagar is a major agricultural district of Rajasthan where there is the majority of Scheduled Castes. Most of the Harijan farmers of this district came under the definition of identified families. The Punjab National Bank is the lead Bank of other this area and several branches of many/ other banks are also there in this area but since loans are not provided in time by these banks for the implemenation of the Integrated Rural Development Programmes, the farmers do not get any benefit from it . Failing in giving loans to farmers in time causes not only loss to the agricultural products but to the gross national product as well not withstanding the fact that the Central and the State Governments favour farmers in this regard and they are committed to the development of rural agriculture.

In comparison to the loans sanctioned for trades and industries, less loans are